

INTERNATIONAL EXHIBITION OF CHILDREN'S PAINTINGS

344. **Shri N. M. Lingam:** Will the Minister of Education be pleased to state:

(a) the amount paid to "Shanker's Weekly", New Delhi, for the International Exhibition of Children's Paintings held in January, 1954; and

(b) the total expenditure incurred on the Exhibition?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Rs. 12,000/-

(b) It is a private cultural venture on which, according to the information received, a sum of over 1 lakh of rupees altogether has been spent on organising the Exhibition in Delhi, Calcutta and Lucknow.

ENTERTAINMENT TAX

345. **Shri B. D. Shastri:** Will the Minister of Finance be pleased to state:

(a) whether any representation for exemption from Entertainment Tax to Music Sabhas has been received; and

(b) if so, what action has been taken thereon?

The Minister of Finance (Shri C. D. Deshmukh): (a) No, Sir.

(b) Does not arise.

SOCIAL WELFARE BOARD (ORISSA)

346. **Shri Lakshmidhar Jena:** Will the Minister of Education be pleased to state the names of the persons who have been nominated as members of the Orissa Social Welfare Board and the name of the Chairman?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): The Orissa State Social Welfare Advisory Board consists of the following:—

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| Shrimati Malati Devi. | |
| Choudhry | (Chairman) |
| Shrimati Hemlata Tagore | (Member) |
| Shrimati Kasturiba Kamudini | |
| Majani Devi | do. |

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| Shrimati Annapoorna Das | (Member) |
| Kumari B. Sarangi | do. |
| Swami Jananswarupananda | do. |
| Dr. Kumari Bina Pani Devi | do. |
| Shri J. A. V. Deve | do. |
| Shrimati A. Laxmibai | do. |

INFLUX OF PAKISTANIS

347. { **Shri Krishnacharya Joshi:**
Shri Gidwani:
Shri Jethalal Joshi:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a large number of Pakistani Muslims have come back to Kutch in the third week of October, 1954 without permits; and

(b) if so, what steps Government have taken to prevent such influx of Pakistanis?

The Minister of Home Affairs and States (Dr. Katju): (a) 373 Jat Muslims reported to be originally belonging to Kutch returned to India in the whole of the month of October with a view to settling down in Kutch.

(b) Persons who enter India without valid travel documents are prosecuted under the Indian Passport Rules and sent back to Pakistan, if it is established that they are Pakistani nationals.

As regards the 373 Jat Muslims who came back in October without permits, their activities are being watched. The cases of these who were original residents of Kutch and who have come with cattle are referred to the local Government and after necessary orders are allowed to resettle in Kutch.

PAKISTAN SECURITIES

348. **Shri Krishnacharya Joshi:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the State Bank of Pakistan has banned the export of all securities to India including Indian Government Securities; and